

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.305

Appeal No. 626/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward 16 (2)

Vs.

ROC and Ors. (M/s Mahagun Sales and Trade Private Limited)

.....PETITIONER

...RESPONDENT

SECTION:

Under Section 252

CORAM:

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,
HON'BLE MEMBER (JUDICIAL)

Order delivered on 11.10.2019

Ms. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant
For the Respondent/Corporate Debtor

: Adv. Puneet Rai & Adv. Nalin Mishra
: Mrs. Sweety Khattar Kumar, AROC Delhi

ORDER

Ld. Counsel for the petitioner has put in appearance and states that he has filed affidavit of service through publication on 27.09.2019. However, the same is not on record. Registry is directed to trace out the same and place on record before the next date of hearing. To come up on 24.10.2019.

Sd/-

(Sumita Purkayastha)
MEMBER (TECHNICAL)

Sd/-

(Rajesh Dayal Khare)
MEMBER (JUDICIAL)